

Declaration or Assets and Liabilities

Year-2024-2025

I, RAJESH KUMAR son/daughter/wife of LATE BHASHA PAHALWAN, aged 34 Years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as NIGHT GARD given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	1000/-	POONAM DAVI	NO	NO	NO
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000/-	NO	NO	NO	NO
(iii)	Bonds, Debentures and shares in Companies	NO	NO	NO	NO	NO
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 51,000/- 7000/-	LIC 12,000	NO	NO	NO
(v)	Motor Vehicles (details of make, etc.)	Two Weler 2 per	NO	NO	NO	NO
(vi)	Jewellery (give details of weight and value)	NO	50 gm	NO	NO	NO
(vii)	Other assets, such as values of claims / interests	NO	NO	NO	NO	NO

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ONE ACRE WARD NO-04	NO	NO	NO	NO
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	RESIDENTIAL 12000 Sq feet	NO	NO	NO	NO
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(v)	Other (such as interest in property)	NO	NO	NO	NO	NO

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI-BVM, PATNA	7,20,000/-
	(ii) Loans from financial institutions	NO	NO
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

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	(d) dues to departments dealing with telephones	NO	NO
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NO	NO
	(f) Other dues, if any	NO	NO
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DMRPK 9518K	NO
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NO	NO
	(iii) Sales Tax [Only in case of proprietary business]	NO	NO
	(iv) Property Tax	NO	NO

C Personal Detail

GPF/CPF/PAN No.

:-

110023863414

Gender

:-

M

(M/F)

Date of Birth

:-

2 0 0 1 1 9 9 4

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

MESSANGER

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

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Name of Employee:

RAJESH KUMAR

Designation:

NIGHT GUARD

Department:

BIHAR YODHAN SABHA

Place: PATNA

Date: 21/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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